

11.28 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 11th October, 1989, agreed without any amendment to the General Insurance Business (Nationalisation) Amendment Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 18th July, 1989."
- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 12th October, 1989, adopted the following motion in regard to the appointment of Members of the Lok Sabha to the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987:

"That this House recommends to the Lok Sabha that the Lok Sabha do appoint two Members of the Lok Sabha to the Joint Committee of the Houses on the Spinning Agents (Licensing) Bill, 1987, in the vacancies caused by the resignation from the membership of the Lok Sabha of Shri Satyandra Narayan Sinha, a member of the said Joint Committee and resignation from the membership of the said Joint Committee of Shri P

Namgyal, and communicate to this House the names of the Members so appointed by the Lok Sabha to the said Joint Committee".'

- (iii) 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 12th October, 1989, agreed to the following amendments made by the Lok Sabha at its sitting held on the 18th August, 1989, in the Warehousing Corporations (Amendment) Bill, 1988:-

Enacting Formula

1. Page 1, line 1,—

for "Thirty-ninth" substitute "Fourteenth"

Clause—1

2. Page 1, line 4,—

for '1988" substitute "1989".'

[Translation]

SHRI RAM NAGINA MISHRA (Salem-pur): Mr. Speaker, Sir, I am on a point of order. My point of order is that Shri Kabuli Saheb has just shown indiscipline. Shri Kabuli has been elected on National Conference ticket, he has broken the discipline of his party.

MR. SPEAKER: I will take note of it is a member belonging to his party raises the point.

...(Interruptions)...

SHRI RAM NAGINA MISHRA: Action

should be taken against him for indiscipline as provided under the Rules.

[English]

MR. SPEAKER: He is no more a member of that party.

...(Interruptions)...

MR. SPEAKER: He is no more a member of the National Conference. Now we take up the calling attention, Shri Mohanty.

[Translation]

SHRIMATI PRABHAWATI GUPTA (Motihari): Mr. Speaker, Sir, it is a very important question, it should be taken up for discussion under Rule 193.

MR. SPEAKER: There is no time.

SHRIMATI PRABHAWATI GUPTA: Many hon. Members wanted to take part in it. It is a burning problem. It is a very important issue.

MR. SPEAKER. There is no time.

...(Interruptions)...

[English]

MR. SPEAKER: Madam, what are you doing? I have got no time. If there is time, I have got no objection.

(Interruptions)

PROF. SAIFUDDIN SOZ (Baramulla): Calling Attention can be converted into Rule 193 discussion.

MR. SPEAKER: It cannot be done if there is no time.

(Interruptions)*

SHRI T. BASHEER (Chirayankil): I also support that, Sir. (Interruptions)*

MR. SPEAKER: Nothing goes on record except Mr. Mohanty's speech. Mr. Mohanty, you carry on.

11.30 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[English]

Steep Rise in Prices of Essential Commodities

SHRI BRAJAMOHAN MOHANTY (Puri): I call the attention of the Minister of Food and Civil Supplies to the following matter of urgent public importance and request that he may make a statement thereon:

"Steep rise in prices of essential commodities and the steps taken by the Government in regard thereto."

(Interruptions)

MR. SPEAKER: Nothing goes on record except what Mr. Mohanty Says.

(Interruptions)

MR. SPEAKER: Mr. Mohanty, you carry on.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): Sir, I share the concern of the Honourable Members over the increase in the prices of some of the essential commodities and I would like to apprise the House of the various measures that have been taken to check the rise in prices. I would, however, like to submit that although there has been increase in the prices of some of the commodities like sugar in recent